

F.No. 01(03)/Roster/CESTAT/2025/Part-III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.12.2025

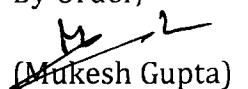
ORDER NO. 221 of 2025

Hon'ble President is pleased to partially modify roster order no. 208 of 2025 from **15.12.2025 to 19.12.2025** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 15.12.2025 to 19.12.2025	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical) Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Excise Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs Division Bench matters
		Service Tax Division Bench matters

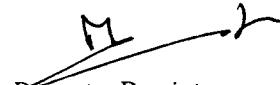
Note:-

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar